

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

| TC/CP. Nos. | CA/IA No. | Section / Rule | Name of Parties |
|----------------------|-----------|----------------|--|
| CP(IB)/29/9/AMR/2023 | | 9 of IBC | B.D Steels Private Limited Vs. M/s. Likhita Energy Systems Private Limited |

ORDER

Present: Ms. JVL Bharathi, Ld. Counsel for the OC.
Ms. Kavitha Rani, Ld. PCS for the CD.

Written submissions of the CD not filed. Last opportunity is granted to file written submissions of the CD, otherwise, matter will be reserved for orders by the next date of hearing. For filing written submissions of the CD, list the matter on 06.08.2024.



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)